GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:2361 ANSWERED ON:24.11.2010 AADHAAR PROGRAMME Paranjpe Shri Anand Prakash

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has taken any steps to propagate its 'aadhaar' programme as reported in the media;
- (b) if so, the details thereof;
- (c) whether the cooperation of the banks and insurance companies has been sought;
- (d) if so, whether the Government is offering any guarantee or incentive to these institutions;
- (e) if so, the details thereof;
- (f) whether the Government has taken precautionary steps as check and balances to meet any irregular transactions;
- (g) if so, the details thereof; and
- (h) the number of habitations expected to be covered by this programme?

Answer

MINISTER OF STATE FOR PLANNING, PARLIAMENTARY AFFAIRS, PERSONNEL PUBLIC GRIEVANCES & PENSION (SHRI V. NARAYANASAMY)

- (a): Yes, Madam.
- (b): Information, Education and Communication (IEC) campaign is conducted prior to the process of enrollment. Unique Identification Authority of India (UIDAI) has prepared designs for all creative elements to be used for IEC activities. Since the registrars understand the local conditions and have the requisite infrastructure, they conduct the IEC activities with the support of UIDAI. Guidelines have been put in place to assist the registrars in undertaking IEC activities.
- (c): MoUs have been signed with twenty one financial institutions (including Banks and LIC) to act as registrars of the UIDAI for enrolment of residents.
- (d) & (e): These institutions are eligible to receive Rs. 50/- for every successful enrolment before March, 2011, as in the case of other registrars.
- (f): Yes, Madam.
- (g): Verification of identity through online authentication provides a secure model for transactions.
- (h): The goal of UIDAI is to provide Unique Identification numbers to all the residents in the country. The target for enrolment is 10 crore by March, 2011. There are no habitation wise targets.

Coverage of areas in States depends on the readiness of the registrars to undertake enrolment.